

**Central Administrative Tribunal
Principal Bench, New Delhi**

CP No. 159/2019
in
OA No. 4457/2018

This the 15th day of July, 2019

**Hon'ble Mr. S.N.Terdal, Member (J)
Hon'ble Mr. Pradeep Kumar, Member (A)**

Pawan Kumar
Aged 44 years
S/o Late Shri Hari Chand
R/o A-13, Sunlight Colony-II
Ashram, New Delhi – 110 014.
Mob.No.9818671785
Post:PGT (Political Science) (Male)
Post Code:149/12
Group -B. Petitioner

(By Advocate: Mr. Anuj Aggarwal)

Versus

1. Shri Anshu Prakash
The Chief Secretary
Govt. of NCT of Delhi
Delhi Secretariat, I.P Estate, New Delhi-110 002.
2. Ms. Saumya Gupta
Director of Education
Directorate of Education
Government of NCT of Delhi
Old Secretariat Building, Civil Lines, Delhi -110 054.
3. Ms. Gitanjali Gupta
The Chairman
Delhi Subordinate Services Selection Board (DSSSB)
The Chairman
FC-18, Institutional Area,
Karkardooma, Delhi – 110 092. Contemnors/Respondents

(By Advocate: Mr. Anuj Kumar Sharma)

ORDER (ORAL)

Mr. S.N. Terdal :

Learned counsel for applicant submits that Tribunal's order dated 05.12.2018 passed in OA No. 4457/2018 has been complied with by the respondents. In view of the same, CP is closed and notices issued to the respondents are discharged.

**(Pradeep Kumar)
Member (A)**

**(S.N. Terdal)
Member (J)**

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